

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 202 OF 2024

**IN THE MATTER OF**

Pramod Kumar

Petitioner

Versus

Central Pollution Control Board.

Respondent

**AFFIDAVIT**

I Rajendra Singh , Bhaghpat Ent Nirmata Samati Bhaghpat ,  
do hereby solemnly affirm and state as follows;

1. That I am respondent No. 12 in the and such I am conversant with the facts and circumstances of the case and also competent to swear this affidavit
2. I state that I have read and understood the contents of the accompanying counter affidavit which have been drafted under my instruction and that I have read and understood the same and that I state that the facts stated therein are true to the best of my knowledge and belief and rest are submission based on legal advice which I believe to be true and correct.
3. I say that the annexure annexed along with the counter affidavit are true copy its respective original
4. I say that the averments of facts stated above are true to my knowledge, no part of the false and nothing material has been concealed therein.



21/5/24

DEPONENT

**VERIFICATION:**

I the deponent hereinabove do hereby verify that the contents of this affidavit as being true and correct to the best of the knowledge and belief. I state that no part of this affidavit is false and nothing material has been omitted therefrom.

Verify before me on this June, 2024

21/5/24

DEPONENT

Serial No. 01 Case No. 7776  
Verified by That Shri. राजेश कुमार शर्मा SI. नं. 101/2024  
Identified By Shri. राजेश कुमार शर्मा SI. नं. 101/2024  
Made This Affidavit before me 28/06/24  
Dated 28-06-24 at about 10:30 A.M./P.M. at Baghat

Oath Commissioner  
28-06-24